

[Print](#)**Defective Case Register from 2026-09-30 to 2026-09-30**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-WA/46975/2025	SATYA SINDHU KASHYAP, SR.S.C	2026-09-30	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.hentication fee due on the (a) Copy of Trial Court Judgement Rs 3/ not pai 2.petition not properly arrange with proper format, further SR
2	D-WP(C)/46192/2026	NIRANJAN NAYAK	2026-09-30	Anx-8 date of representation in book mark and petition does not tally.
3	D-WP(C)/45473/2026	SANJIB MOHANTY	2026-09-30	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1.Age of petitioner no.5 not furnished.2.Affidavit not sworn by all petitioner.
4	D-WP(C)/45156/2026	NARESH CHANDRA JENA	2026-09-30	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
5	D-WP(C)/44777/2026	LAMBODAR ACHARI	2026-09-30	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
6	D-WP(C)/45579/2026	SHASHI BHUSAN JENA	2026-09-30	1. In annexure-2 order no wrongly furnished.
7	D-WP(C)/45199/2026	ADHIRAJ MOHANTY	2026-09-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Complete address of the petitioner not furnished.
8	D-WP(C)/45284/2026	PRONoy MOHANTY	2026-09-30	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
9	D-WP(C)/46276/2026	ABHIRAM SWAIN	2026-09-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Synopsis and date chart not page marked.
10	D-CRLA/25388/2026	SUMAN MODI	2026-09-30	1. Period of Delay 13 days. .Limitation petition not filed. 2. Good ground certificate not furnished
11	D-WP(C)/45627/2026	SOUMYA RANJAN DAS	2026-09-30	i) Address of opp. party is incomplete in C. T.
12	D-BLAPL/28509/2026	ASHOK KUMAR SARANGI	2026-09-30	17-REFERENCE CERTIFICATE NOT FURNISHED. Name and details of Informant/victim mentioned at para-6 of pg.-9 AND para-12 of pg.-11 in Annexure-2 be redacted. Petition not correctly addressed to Honorable Court.

13	D-WP(C)/45794/2026	SOUMYA JYOTI BISWAL	2026-09-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Index not signed by filing Advocate.2.Page Marking of Index not done.
14	D-WP(C)/45198/2026	AMITABH NAIK	2026-09-30	1. Complete address of the Opp party-2 not furnished. 2. paragraph of W.P not correctly furnished.After Paragraph 8 it is mentioned 12 3. In Declaration under affidavit, no. of paragraph wrongly furnished. 3. In Prayer one of the F.A-542, year wrongly furnished. 4 F.A no 540 541 542 not furnished with W.P
15	D-WP(C)/42694/2026	SHIVSANKAR MOHANTY	2026-09-30	1. Khata No. in Ann.2 of Index and para 4 not correct. 2. Year of WPC No.28540 in Ann.5 of Index and para 10 not correct. 3. Name of Pet. No.3 in CT not tally with signature. 4. Para 4 missing in IA
16	D-ARBP/46079/2026	DAYANIDHI MISHRA	2026-09-30	1. Court Fee payable Rs. 500/ , paid 12/
17	D-WP(C)/45201/2026	MADAN SUNDAR BEHERA	2026-09-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. In declaration under affidavit, no. of paragraphs wrongly furnished 2. Proper online application not furnished in Annexure-6 and also not legible
18	D-WP(C)/42868/2026	GAUTAM SIDDIQUE	2026-09-30	i) Annexure-15 not mentioned in page no. 76.
19	D-ABLAPL/29986/2026	T.NARAYANA MURTY	2026-09-30	1.Reference certificate not correctly furnished. 2.Court fee of Rs.6/- not paid on petition. 3.In power the name of advocate Mr.S.Panigrahi not reflected but the same signed in power.
20	D-ABLAPL/29954/2026	ASUTOSH MOHNATY	2026-09-30	1. Reference certificate is not correctly furnished
21	D-ABLAPL/29995/2026	GHANASHYAM MUDULI	2026-09-30	Reference certificate not correctly furnished. 2.Date chart not correctly page marked.
22	D-RPFAM/46096/2026	PRAVASHA PUJAREE PARIDA	2026-09-30	1.Period of Delay 894 days 2.Authentication fee due on the (a) Copy of Trial Court Judgement Rs 5/ not paid 3. being aggrieved and good ground certificate not furnished
23	D-WP(C)/45334/2026	M. BALAKRISHNA RAO	2026-09-30	1.Receipt Showing Serv.copy To S.C.(T) not Filed. 2.Name of the petitioner mentioned in C.title not tally with the signature put in Affidavit and V.nama.
24	D-CRLMC/29445/2026	AMLAN SHAKTI PAUL	2026-09-30	Put up SR after redacting the name of informant/ victim / relatives / address from annexures and Kept sealed cover same.
25	D-WP(C)/46366/2026	LALIT MOHAN NANDA	2026-09-30	1.Annx.2 3 6 and page 37 not legible.
26	D-WP(C)/46206/2026	BASUDEV BARIK	2026-09-30	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
27	D-CMP/46142/2026	MANORANJAN MISHRA	2026-09-30	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT

				FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED. Date of order mentioned under A-6 does not tally with the Index
28	D-WP(C)/45614/2026	MONMOY BASU	2026-09-30	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED i) Provision of law not correctly furnished.ii) Annexure-6 not filed.
29	D-CRLA/28676/2026	SURESH CHANDRA PRADHAN	2026-09-30	Name of informant/victim/ relatives / Address / .school /to be redacted from Annex-1 be kept sealed cover.
30	D-CRLMC/29266/2026	MRUGANKA MAULI PATNAIK	2026-09-30	1. Serial numbers not correctly furnished in Index.
31	D-CRLMC/29328/2026	DEBASNAN DAS	2026-09-30	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Provision of Law not Properly furnished.
32	D-WP(C)/45762/2026	PRASANA KUMAR BEHERA	2026-09-30	1. In declaration under affidavit no. of paragraphs wrongly furnished in both W.P.and I.A 2. In I.a affidavit, Sl No 4 information wrongly furnished.
33	D-CRLMA/28910/2026	PRADIPTA BEURA	2026-09-30	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
34	D-CMP/45822/2026	SANJAY KUMAR MOHANTY 2	2026-09-30	14-NOT PROPERLY INDEXED. Put up for further S.R after filing Annexures No-1 to 17 as per Index.
35	D-WP(C)/45411/2026	PRATAP KUMAR BEHERA	2026-09-30	1.As per Index,Annexures-3 and 4 not mentioned in the petition.
36	D-ABLAPL/29868/2026	LINGARAJ SARANGI	2026-09-30	i)Reference Certificate not properly furnished.
37	D-WP(C)/45584/2026	RAMA CHANDRA JENA	2026-09-30	1. In Affidavit, petitioners Vrs. state wrongly furnished.
38	D-BLAPL/29777/2026	SURESH KUMAR JENA	2026-09-30	Receipt Showing Serv. copy To Vigilance not Filed.
39	D-ABLAPL/29810/2026	BHUBANESWAR DASH	2026-09-30	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Annx. not exhibited in the petition.
40	D-BLAPL/29347/2026	SANJIB KUMAR BHANJADEO	2026-09-30	Annexure not properly arranged as per Index.
41	D-ABLAPL/29864/2026	LAXMAN PRADHAN	2026-09-30	Provision of law is wrong. 2)Annx-2 is not legible.
42	D-CRLREV/28272/2026	BISWARANJAN DALAI	2026-09-30	Authentication fee Rs 7. 15 /- not paid in Annex-1
43	D-WP(C)/45703/2026	SOUBHAGYA KUMAR RATH	2026-09-30	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
44	D-ABLAPL/29856/2026	BITAS KUMAR SWAIN	2026-09-30	1)Annxs not page marked in the Index.

45	D-ABLAPL/29852/2026	JNYANANANDA PANDA	2026-09-30	Synopsis and Date chart Should be furnished separately.
46	D-WP(C)/45585/2026	SHASHI BHUSAN JENA	2026-09-30	1. In Prayer,order dated 02.04.26 mentioned Annexure-9 instead of Annexure-10
47	D-WP(C)/42424/2026	IN PERSON	2026-09-30	Put up for further SR after filing of Proper Petition with proper Index, Page marking, Prayer. and deleting page no. M of Date Chart.
48	D-CRP/46333/2026	RANJAN KUMAR ROUT	2026-09-30	Put up for further S.R after Valuation and C.Fee Payable be furnished.
49	D-CRLMC/30184/2026	BHARAT BHUSAN ROUTRAY	2026-09-30	1. Neat and Legible copy of page Nos. 16 and 17 to be filed.
50	D-BLAPL/29331/2026	SAROJ KUMAR PADHY	2026-09-30	Name of Informant and Victim mentioned in page no.13 need not be disclosed.
51	D-ARBP/46122/2026	NILAKANTHA JUHARSINGH	2026-09-30	1.Court Fee payable Rs. 500/ , paid 12/
52	D-BLAPL/29816/2026	SURYAKANTA DWIBEDI	2026-09-30	1. The name of the Special Judge Court mentioned in Para 4 of the petition is not correctly furnished.
53	D-WP(C)/42142/2026	SUVENDU KUMAR RAY	2026-09-30	.Petition not correctly addressed to Honorable Court
54	D-WP(C)/45214/2026	BIRAJA PRASANNA DAS	2026-09-30	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
55	D-WP(C)/45668/2026	SHAIK ABDUL NAYEEM	2026-09-30	Receipt Showing Serv.copy To Vigilance not Filed.
56	D-BLAPL/29545/2026	GYANA RANJAN MAHAPATRA	2026-09-30	Name and Details of victim/Informant mentioned in Petition and annexure need not be disclosed and kept in closed cover.
57	D-WP(C)/45066/2026	KULADA NANDA DAS	2026-09-30	17-REFERENCE CERTIFICATE NOT FURNISHED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. As per Index,Annexure-12 not described in the petition.2. Date of order under Annexure-5 does not tally with para-5 of the petition.
58	D-BLAPL/29344/2026	AMIT KUMAR PATRA	2026-09-30	Page No.16 and 15 not legible.
59	D-WP(C)/34192/2026		2026-09-30	23-NOMENCLATURE NOT CORRECTLY FURNISHED . 1. Annexures not page marked.
60	D-CRLMC/29372/2026	SOUBHAGYA KUMAR DASH	2026-09-30	1. Name of the victim / Informant need not be disclosed in connection with Annex-1 and kept in closed cover.
61	D-BLAPL/29770/2026	KSHIROD KUMAR ROUT	2026-09-30	Provision of law in C.T is incorrect.
62	D-WP(C)/46086/2026	PRAMOD KISHORE CHAND	2026-09-30	i) Paragraph no. not mentioned in affidavit.
63	D-WP(C)/45022/2026	GAJENDRANATH ROUT	2026-09-30	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.

				1. Paragraph no. not correctly furnished in the petition.2. Page no.9 not filed.3. Age of the deponent in affidavit does not tally with cause title.4. As per Index,Annexure-7 not described in the petition.
64	D-WP(C)/45410/2026	DEBASIS PANIGRAHI	2026-09-30	1. Page no.79 be placed first and marked as 78 and Page 78 be placed below and be marked as 79.
65	D-WP(C)/45617/2026	SUJIT KUMAR SAHU	2026-09-30	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED i) Page mark of sl. no. 3 of Index not furnished.ii) Paragraph sl. no. not correct after sl . no. 7 in the petition and Affidavit.iii) Annexure-3 not legible.iv) H.C.B.A.M.W.S. of Rs. 50/- not paid.
66	D-CONTC/45970/2026	DEBENDRA MOHANTA	2026-09-30	1. Provision of Law not correctly furnished. 2. i) Synopsis and Date charts not available in the petition as per Index.
67	D-CRLMC/29273/2026	DHRUBA CHARAN ROUT	2026-09-30	1. Prayer of the CRLMC not correctly furnished. 2. Certified copy of Annex-4 not filed.
68	D-WP(C)/46306/2026	ANSHUMAN DAS	2026-09-30	14-NOT PROPERLY INDEXED.
69	D-BLAPL/29757/2026	RAJIB LOCHAN PATTNAIK	2026-09-30	Deponent has not signed in the affidavit.
70	D-CRLMC/29321/2026	RAKESH KUMAR DAS	2026-09-30	1. CRLMC case number not correctly furnished in Reference certificate.
71	D-WP(C)/44936/2026	MANOJ KUMAR PANDA	2026-09-30	1. Ann.4 not mentioned in averments.
72	D-WP(C)/45931/2026	DEVI PRASAD DASH	2026-09-30	1. Name of Father and age of the petitioner not furnished in the cause title.2. Date of Notification under Annexure-8 does not tally with Index and para-10 of the petition
73	D-WP(C)/45196/2026	SOURAV SUMAN BHUYAN	2026-09-30	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. In V. nama one petitioner has signed instead of 7 petitioners 2. Name and address of one petitioner has furnished in V. nama
74	D-WP(C)/42733/2026	NIRANJAN PRADHAN	2026-09-30	1. Cess receipt No. in Ann.3 of Index not correct. 2. Para 5 missing. 3. paragraph declaration not correct. 4. Page 26 missing
75	D-WP(C)/46245/2026	DILLIP KUMAR MOHAPATRA	2026-09-30	Date chart not correctly page marked.
76	D-CRLA/25422/2026	RAMAKANTA PRADHAN	2026-09-30	1.No of days delay left blank in Limitation petition.
77	D-CRLA/28500/2026	UMAKANTA BARIK	2026-09-30	Put up SR after redacting the Victim/ relatives / Address / school from Annex-1 be kept sealed cover
78	D-BLAPL/29783/2026	SUBODH KUMAR MOHANTY	2026-09-30	1. In Synopsis, the P.S. case No. is found wrong 2. Details of the Informant/ Victim need to be redacted from all places of Annexures 1 and 2.
79	D-ABLAPL/29925/2026	DINESH RAY	2026-09-30	In V. Nama, the name and address of Petitioner No. 2 have not been mentioned

80	D-WP(C)/45791/2026	MANOJA KUMAR KHUNTIA	2026-09-30	In Anx-5 book mark wrongly page marked. 2. Page no.37 not in petition.
81	D-MATA/46128/2026	BIKRAM CHANDRA GHADEI	2026-09-30	further SR after filling of c copy of order
82	D-WP(C)/46382/2026	IN PERSON	2026-09-30	1. Name of Father and Age of the petitioner not furnished in the cause title.
83	D-WP(C)/46147/2026	SIDDHARTH GOUTAM DAS	2026-09-30	Page 11 14 15 19 and 20 not properly scanned.
84	D-WP(C)/46509/2026	DURGESH NARAYAN RATH	2026-09-30	i) Annexure 1 4 and 39 not neat. ii) Name and address of the petitioner no. 1 not furnished in C.T. iii) Designation of petitioner no. 2 in affidavit not tally with C.T.
85	D-WP(C)/46224/2026	RANJIT SAMAL	2026-09-30	1. In Annexure-1, appointment and joining letter mentioned Debananda Sahoo, but name of the petitioner furnished Debananda Sa 2. In Prayer information not correctly furnished.
86	D-BLAPL/29431/2026	HARAPRASAD PANDA	2026-09-30	1. The Lower Court mentioned in the Cause Title does not tally with that of Rejection order and Prayer portion. 2. The name and address of the Victim/Informant may be redacted from Annexures 3. 3. The un-redacted copy of the same may be kept in sealed cover.
87	D-WP(C)/45331/2026	SAUBHAGYA KETAN NAYAK	2026-09-30	Page No.14 16 and 18 not legible.
88	D-BLAPL/29554/2026	SURYAKANTA DWIBEDI	2026-09-30	Name and Details of Victim/Informant mentioned in annexure need not be disclosed and kept in closed cover.
89	D-WP(C)/45623/2026	DR.DABBEERU V RAMANA RAO	2026-09-30	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED i) Annexures sl . no.. not correctly furnished after annexer -6 in the petition. ii) Date mentioned in sl. no. 5 of the index and Book mark not tally with annexure-2. iii) For further S.R.
90	D-ABLAPL/29837/2026	RAKESH KUMAR ROUTRAY	2026-09-30	The sequence of present ABLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No. 1 of the Court
91	D-WP(C)/43519/2026	RANJIT SAMAL	2026-09-30	i) Date mentioned in sl. no. 6 of the index, Book mark and last line of page 9 not tally with annexure-3. ii) Page no. 40 not legible. iii) Address of O .P. 3 mentioned in 2 times in C.T.
92	D-CONTC/46207/2026	RANJIT SAMAL	2026-09-30	i) Pages No.16 17 19 22 25 27 30 and 31 are not legible.
93	D-ABLAPL/29952/2026	ASHOK KUMAR SARANGI	2026-09-30	1. The name of the petitioners have not been correctly mentioned in V.Nama
94	D-WP(C)/45670/2026	JYOTI RANJAN KHUNTIA	2026-09-30	1. Annx.1 and 2 not legible. 2. Page no.25 not legible
95	D-BLAPL/29621/2026	SOUMYA KANTA TRIPATHY	2026-09-30	Name of Petitioner not tally with Petition and Vakalatnama.
96	D-CMP/45857/2026	PRATIK DASH	2026-09-30	1. Snehalata Mohapatra, W/O-Bibhudata Mohapatra be mentioned as O.P No-124 and Address be corrected as per Trial Court. 2. Ratnakar Panda, H/O-Urmila

				Panda(O.P No-125) be furnished in the Petition.
97	D-WP(C)/45592/2026	RAMASHISH ACHARYA	2026-09-30	1. paragraph 4 7 of the W.P not filled. 2. Annexure-1 not attested 3. Annexure-5 not neat
98	D-ABLAPL/29494/2026	ARJUNA CHARANA BEHERA	2026-09-30	1. Reference certificate is not correctly furnished. 2. Page Nos. 13 and 14 in the F.I.R. copy is not correctly placed. 2. The name and address of the Victim/Informant and her relations may be redacted form the petition and F.I.R copies. 3. The un-redacted F.I.R.copies may be may be kept in sealed cover.
99	D-WP(C)/45637/2026	KAPILA CHARAN NAYAK	2026-09-30	i) Provision of law not correctly furnished.ii) A.W.F. of Rs. 15/- and H.C.B.A.M.W.S. of Rs. 50/- not paid.iii) Affidavit not filed.
100	D-ABLAPL/29962/2026	PRAVASH CHANDRA JENA	2026-09-30	1. The sequence of present ABLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No. 1 of the Court
101	D-WP(C)/45100/2026	BHABANI SANKAR DAS	2026-09-30	1. Address of OP No.1 and 2 incomplete. 2. Name of father of OP No.4 not furnished in CT.
102	D-WPCRL/29649/2026	KISHORE KUMAR MISHRA	2026-09-30	1.synopsis and date chart be filed in separate sheets
103	D-CMP/45719/2026	PRASANNA KUMAR MISHRA	2026-09-30	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
104	D-CRLMC/29388/2026	MANAS RANJAN DHAL	2026-09-30	1. Neat and Legible copy of Page Nos.57 and 58 to be filed.
105	D-WP(C)/42727/2026	NIRANJAN PRADHAN	2026-09-30	1. Para 20 missing. 2. Date of filling not mentioned at page 21. 3. Paragraph declaration left blank. 4. Name of Petitioner in entire petition be corrected as per signature in v.nama. 5. Page marking of Ann.2 not correct. page 41 marked twice.
106	D-ABLAPL/29930/2026	JAYADEBA BEHERA	2026-09-30	1. The sequence of the present ABLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No. 1 of 2024 2. Details of the Informant and Victim need to be redacted from all places of Annexure 1 2. In V. Nama, two Ld. Advocates have not furnished theirr Mobile No.
107	D-WP(C)/45486/2026	SANJAY KUMAR DAS	2026-09-30	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
108	D-CMP/45681/2026	SWAGAT KUMAR SAHU	2026-09-30	3-AUTHENTICATION FEE IS DEFICIENT.
109	D-CRLMC/29374/2026	SOUBHAGYA KUMAR DASH	2026-09-30	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
110	D-WP(C)/45594/2026	RAMASHISH ACHARYA	2026-09-30	1. Paragraph-3 of the W.P not filled 2.Annexure-1 and 2 not attested
111	D-BLAPL/29792/2026	ARIJEET MISHRA	2026-09-30	i)Annexure-3 in index not properly paginated. Earlier application of the Petitioner not furnished.

112	D-CMP/45644/2026	RAJESH RANJAN SAHOO	2026-09-30	Certified Copy Of Trial Court Order Not Filed Petition not correctly addressed to Honorable Court
113	D-BLAPL/29793/2026	PRADEEP KUMAR KUNDU	2026-09-30	i)Details of the the victim/informant to be redacted. Put up thereafter for further SR.
114	D-WP(C)/45554/2026	SOUBHAGYA KUMAR RATH	2026-09-30	1. Page no.20 not neat and legible.
115	D-WP(C)/45512/2026	SANTOSH KUMAR MAHANTY	2026-09-30	1. Page no.23 not filed
116	D-WP(C)/46293/2026	SRINIVAS MOHANTY	2026-09-30	1.Father name of petitioner no.9 and 23 not mentioned.
117	D-WP(C)/45756/2026	PRASANNA KUMAR BEHERA	2026-09-30	1. in declaration under affidavit in both W.P.AND I.A no. of paragraphs wrongly furnished.
118	D-ABLAPL/29980/2026	PRAVASH CHANDRA JENA	2026-09-30	Reference certificate not correctly furnished. 2.In date chart FIR date wrongly mentioned.
119	D-BLAPL/29814/2026	SURYAKANTA DWIBEDI	2026-09-30	1. Reference certificate is not correctly furnished.
120	D-WP(C)/46518/2026	SANGRAM KUMAR SINGH	2026-09-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
121	D-MATA/46162/2026	SUDESHNA PAL	2026-09-30	being aggrieved not furnished
122	D-BLAPL/29771/2026	SISIRA PANIGRAHI	2026-09-30	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. H.B.A.M.W fees not filed(Rs.50/-)
123	D-ABLAPL/29943/2026	SIMRAN CHOUDHURY	2026-09-30	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. The sequence of present ABLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No. 1 of the Court 2. In Affidavit, Deponent has not been authorised to swear in for Petitioner No. 2 3. Annexure 2 is not depicting anything about the ownership of the Petitioners over the said property 4. In V. Nama, the name and Address of Petitioner No.2 are not mentioned
124	D-WP(C)/45636/2026	SISIR KUMAR PUROHIT	2026-09-30	i) Paragraph no. not correctly mentioned in affidavit.
125	D-ABLAPL/29932/2026	LAMBODOR ACHARI	2026-09-30	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 12-ASSESMENT SLIP NOT FILLED-IN PROPERLY. 1. Code No. is wrong in A.Slip 2. Provision of Law is wrongly mentioned on the top of the Cause Title 3. The sequence of present ABLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No. 1 of the Court 4. Serial No. of the Paragraphs in the A. Bail is wrong 5. In

				Affidavit, Para -5 and Declaration need some correction .
126	D-WP(C)/46238/2026	ALOK KUMAR PANDA	2026-09-30	i) Paragraph no. not correctly mentioned in Affidavit.
127	D-WP(C)/37569/2026	DURGESH NARAYAN RATH	2026-09-30	1. OHCBA welfare Fund Rs.50 not paid.
128	D-WP(C)/45271/2026	GANESH PRASAD SAMAL	2026-09-30	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED. 1) L.A.A. of Rs . 10/- and H.C.B.A.M.W.S. of Rs 50/- not paid.
129	D-ABLAPL/29985/2026	MANORANJAN PADHY	2026-09-30	Reference certificate not correctly furnished.
130	D-WP(C)/45497/2026	GOPAL KRUSHNA NANDA	2026-09-30	1.code not indicated in Index.2.Synopsis and date chart not alphabetically paginated.
131	D-WP(C)/45580/2026	RAMASHISH ACHARYA	2026-09-30	1. paragraph 6 and 7 of the W.P not filled 2. Annexure-1 not attested
132	D-WP(C)/46182/2026	NIRANJAN LENKA	2026-09-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. i) Date mentioned in prayer of the petition not tally with annexure-6.
133	D-ABLAPL/29969/2026	NIRANJAN LENKA	2026-09-30	1. In Synopsis and Cause Title, name of the Ld. Court has not been mentioned 2. The sequence of present ABLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No. 1 of the Court.
134	D-WP(C)/46407/2026	KANANBALA ROY CHOUDHURY	2026-09-30	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
135	D-WP(C)/46244/2026	DILLIP KUMAR MOHAPATRA	2026-09-30	Synopsis not page marked.
136	D-WP(C)/46090/2026	ARJUNA CHARANA BEHERA	2026-09-30	1.Date chart not correctly page marked. 2.Petitioner mentioned wrong district address in petition,affidavit and declaration.
137	D-WP(C)/46531/2026	SASWAT KUMAR DAS	2026-09-30	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. In prayer paragraph (iv) missing. 2. I.A. prayer not proper.
138	D-CRLMC/29284/2026	HIMANSHU SEKHAR MISHRA	2026-09-30	1.Annexure number not correctly furnished in Prayer of the petition. 2. Cognizance order dated not correctly furnished in Synopsis, cause title, para no.1 of the petition and para no.2 in I.A. petition.
139	D-BLAPL/29618/2026	SANJUKTA MUNDA	2026-09-30	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.
140	D-CRLMC/29291/2026	AJAYA KUMAR MOHARANA	2026-09-30	1. Petition and Affidavit not Notarized.

141	D-BLAPL/29733/2026	DIPANKAR ACHARYA	2026-09-30	Name and Details of Victim /informant mentioned in annexure need not be disclosed and kept in closed cover.
142	D-ABLAPL/29939/2026	AMLAN SHAKTI PAUL	2026-09-30	1. G.R.case No.,P.S.case No. and Lower Court mentioned in the Prayer portion is not correctly furnished.
143	D-ABLAPL/27777/2026	SATYA NARAYAN MISHRA 4	2026-09-30	1. Reference certificate is not correctly furnished
144	D-ABLAPL/29866/2026	MANAS KUMAR CHAND	2026-09-30	i)Reference Certificate not properly furnished. ii)Earlier bail Application not properly mentioned and serial no.of the petitioner in earlier application to be furnished.iii) Pending Court mentioned on the CT does not tally with the Petition.
145	D-ABLAPL/29881/2026	AMLAN SHAKTI PAUL	2026-09-30	PS case no. mentioned on synopsis ,Date Chart and prayer Portion does not tally with the Petition
146	D-ABLAPL/29747/2026	ASIT KUMAR JENA	2026-09-30	i)Reference Certificate not properly furnished.
147	D-WP(C)/46444/2026	DEBIPRASAD MOHANTY	2026-09-30	4-AFFIDAVIT/VERIFICATION NOT PROPER. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Paragraph no. not correctly furnished in declaration.2.Synopsis and Date chart not alphabetic paginated in Index.